## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/482/ (IB)/CB/2017 NAME OF THE PETITIONER(S) : UPL LIMITED NAME OF THE RESPONDENT(S) : MERCHEM LIMITED UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM A. REXY JOSEPHINE MARY. COUNSEL FOR OPERATIONAL CREDITO R. For Court for Cosposate Jelston GAIRAN CHATTOLDER

## **ORDER**

Counsel representing both the parties are present. Both the counsel submitted that the matter has been settled between the parties. Counsel for respondent sought time for filing the schedule of payment and other terms of compromise. Time extended at his request. Put up on 18.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)